



**दिल्ली विधान सभा**  
**Delhi Legislative Assembly**

**कार्य मंत्रणा समिति**  
**Business Advisory Committee**

**नौवां प्रतिवेदन**  
**Ninth Report**

**दिनांक: 10 जनवरी, 2012 को प्रस्तुत**  
**Presented on 10<sup>th</sup> January, 2012**

**सामात का गठन**  
**COMPOSITION OF THE COMMITTEE**

1.	डॉ. योगानन्द शास्त्री, माननीय अध्यक्ष Dr. Yoganand Shastri, Hon'ble Speaker	सभापति Chairman
2.	श्री अमरीश सिंह गौतम Shri Amrish Singh Gautam, Hon'ble Deputy Speaker	सदस्य Member
3.	श्री कंवर करन सिंह Shri Kanwar Karan Singh	सदस्य Member
4.	डॉ. नरेन्द्र नाथ Dr. Narender Nath	सदस्य Member
5.	श्री प्रहलाद सिंह साहनी Shri Parlad Singh Sawheny	सदस्य Member
6.	श्री देवेंद्र यादव Shri Devender Yadav	सदस्य Member
7.	श्री साहब सिंह चौहान Shri Sahab Singh Chauhan	सदस्य Member
8.	श्री मनोज कुमार Shri Manoj Kumar	सदस्य Member
9.	डॉ. एस.सी.एल. गुप्ता Dr. S. C. L. Gupta	सदस्य Member

विधान सभा सचिवालय:  
Assembly Secretariat:

1	श्री पी.एन. मिश्रा Shri P.N. Mishra	सचिव Secretary
2	श्री लाल मणी Shri Lal Mani	उप सचिव (विधायी) Deputy Secretary (Legislation)

**Delhi Legislative Assembly  
Business Advisory Committee  
Memorandum for the Committee**

**Meeting to be held on Friday, 6<sup>th</sup> January, 2012 at 11.30 A.M in the Chamber of Hon'ble Speaker, Delhi Legislative Assembly, Old Secretariat, Delhi-110054**

**I. Lt. Governor's Address:**

Being the first session of the year, Hon'ble Lt. Governor shall address the Assembly on 9<sup>th</sup> January, 2012 at 12.00 Noon.

Ten minutes after Hon'ble Lt. Governor's departure, the duly constituted sitting of the House shall take place to transact the listed business.

**II. Reports of the Committees:** Reports of the following Committees will be presented during this session in the House:

1. Ninth Report of Business Advisory Committee (BAC).
2. Ninth Report of the Committee on Private Members Bills & Resolutions (PMBR).

**III. Government Bill:**

The Assembly Secretariat has received notice of one government bill i.e., **Delhi Co-operative (Amendment) Bill, 2012** which will be introduced and passed during this session. If more notices of Government Bills will be received by the Assembly Secretariat, they will also be introduced.

**IV. Short Duration Discussion:**

The Assembly Secretariat has received 24 notices of Short Duration Discussion on various issues. The Committee has to select the issues for discussion during this session (*List Enclosed.*)

**V. Authorization to present the Report of the Committee:**

The Committee may please authorize the Members to present its report in the House.

***The Committee may consider any other matter it may deem fit.***

## **Delhi Legislative Assembly**

### **Ninth Report of Business Advisory Committee**

Meeting of the Business Advisory Committee was held on Friday, 6<sup>th</sup> January, 2012 at 11.30 AM in the Chamber of Hon'ble Speaker, Delhi Legislative Assembly.

**I. Address of the Hon'ble Lieutenant Governor:** The Committee accepted the proposal that the Hon'ble Lieutenant Governor will address the House, being the first session of the year on 9<sup>th</sup> January, 2012 at 12.00 Noon. The Lt. Governor's Address will be discussed in the House from 10<sup>th</sup> January, 2012 and Hon'ble Members will express their views.

**II. Reports of the House Committee:**

The committee decided that the following reports of the Committee will be presented and adopted by the House:

1. Ninth Report of the Business Advisory Committee.
2. Ninth Report of Committee on Private Members Bills and Resolutions.

**III. Government Bill:**

The Assembly Secretariat had received notice of one bill i.e., **Delhi Co-operative Societies (Amendment) Bill, 2012** which will be introduced and passed during this session. If more notices of Government Bills will be received by the Assembly Secretariat, they will also be introduced.

**IV. Short Duration Discussion:**

The Committee was informed that 24 notices of Short Duration Discussion had been received from Hon'ble Members. The Committee decided that following issues would be discussed in the ensuing session as under:

Sl No.	Name of Member	Subject	Date
1.	Dr. Narender Nath Shri P. S. Sawhney Shri Devender Yadav	Discussion on benefits of trifurcation of MCD for better administrative arrangement and public conveniences.	12.01.2012
2.	Shri Subhash Sachdeva Dr. Harshvardhan Shri H.S.Balli	Discussion on situation arising out of deteriorating law and order situation in Delhi.	12.01.2012

**V. Authorization to present the Report of the Committee:**

The Committee authorized Shri Kanwar Karan Singh and in his absence Shri Sahab Singh Chauhan to present the Report to the House.

Delhi

6<sup>th</sup> January, 2012

  
(Dr. Yoganand Shastri)  
Speaker & Chairman  
Business Advisory Committee